

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.
(Office of the Registrar Rules)**

**Co-ordinator, Mediation and Conciliation Committee, Jammu
No: 1008 Date: 24.12.2019**

**Subject: Nomination of Lawyers for three days Basic Training Course for
Lawyers to be held from 28th December to 30th of December,
2019 at G.O's Mess, Gulshan Ground Gandhi Nagar, Jammu.**

ORDER

As approved by Hon'ble J&K High Court Committee for Mediation and Conciliation, the Lawyers of Jammu Province (as per Annexure –'A') attached herewith are nominated to attend three days Basic Training Course on Mediation at Jammu w.e.f. 28th December, 2019 at G.O's Mess, Gulshan Ground Gandhi Nagar Jammu. The Principal District and Sessions Judges shall inform the Lawyers nominated of their respective Districts for the training course and convey conformation of their participation. The participants shall report at the venue on 28.12.2019 at 09:00 Am sharp. The training programme is attached here with as Annexure B.

By Order.

**Registrar Rules
(Co-ordinator,
Mediation and Conciliation Centre,
Jammu)**

No: 29811-60/R.R

Date: 24.12.2019

Copy to the:-

1. Registrar General, High Court of J&K, at Jammu, for information.
2. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan, High Court of J&K, Chairman, J&K High Court Mediation and Conciliation Committee.
4. Secretary to Hon'ble Ms. Justice Sindhu Sharma, High Court of J&K, Member, J&K High Court Mediation and Conciliation Committee.
.....for information of their Lordships
5. All Principal District and Sessions Judges of Jammu Province with the request to inform the participants of their respective Districts about their nomination for the Training Course.
6. CPC, High Court of J&K for uploading on the official site of High Court.
7. Concerned file.

**Registrar Rules
(Co-ordinator,
Mediation and Conciliation Centre,
Jammu)**

ANNEXURE - A

**LIST OF ADVOCATES NOMINATED FOR BASIC
TRAINING COURSE AFTER SCREENING TO BE HELD
ON 28-30TH DECEMBER, 2019.**

S.No.	Name of the District	Name of the Mediator Lawyers	Contact No.
1.	Jammu	1.Sh. Kamal Gupta 2..Ms. Suman Mala 3.Ms.VandanaMehta 4.Sh. Sanjay Kumar 5.Ms. Deepali Arora 6.Ms. Zoya Bhardwaj 7.Sh. Sanjeev Singh 8.Sh. Dinkar 9.Sh. Sachin Dogra 10.Ms.Beauty Pandita 11.Ms. Aruna Thakur 12. Zeeshan Ahmed Chauhan 13.Ms. Minoo Sharma 14. Hema Choudhary 15.Ms. Garima Gupta	8825070736 9419229180 9419282512 9419124176/7006152410 9419191583 9419125216 9086002483 8493892411 9419117070 9469211563 9906492964 9419130721/7006675554 9419264838 9419117750 9419173726
2.	Samba	1.Ms.Sandeepa Sambyal 2.Ms. Renu Bala 3.Sh. Raman Chalotra 4.Sh. Ajay Gupta 5.Sh. Mohinder Singh	9419131260 9906240053 9419231898 9419377697 9419132876
3.	Kathua	1.Saurav Mahajan 2.Deepak Sharma	9906194454 9906368963

		3.Vikas Kant Gupta	9419152459
4.	Udhampur	1.Sh. Anil Vijay Kumar 2.Sh. Balwan Singh 3.Sh. Kiran Chouhan 4.Sh. Amit Sharma 5..Sanjeet Kumar	9419639740 788963940 9419704323 7006819746 9419175686
5.	Reasi	1.Sh. Shalinder Bhardwaj 2.Ajay Slalia 3.Rashi Baru	9419837855 9906111102 9018170777
6.	Ramban	1.Mr. T.H. Malik 2.Mr. P.B. Katoch 3.Khurshid Ramzan Wani.	9419167381 7889540150 9419166288
7.	Bhaderwah	1.Mr. Raja Jaffer 2.Mr. Jatinder Singh Jamwal 3.. Mr. B.S. Manhas 4.Mr. Munish Dutt	9797668600 9469005500 9906025475 7006459944
8.	Kishtwar	1.Kuldeep Kumar Sharma 2.I.J. Charak 3.Touqeer Mushtaq	9797527980 9419680053 8715998888
9.	Poonch	1.Iftikhar Ahmed Bazmi-Poonch 2.Mohd. Issaq Khan-Poonch 3.Mohd. Dehlar Khan-Mendhar	9596747574
10.	Rajouri	1.Rajesh Sharma 2.Ashfaq Bukhari 3..Ashfaq Lone	9419267184 7006552528 9149457355

Total No. of Trainee Lawyers: 47

Bala Tyte

Masalihat

**HIGH COURT OF JAMMU & KASHMIR
MEDIATION AND CONCILIATION COMMITTEE**

**INDUCTION TRAINING COURSE
28-30 DECEMBER, 2019.**

**DAY-1
SATURDAY 28.12.2019**

INAUGURAL SESSION

9:30 AM-9:45 AM	Participants On Their Seats
9:45 AM-9:50 AM	Arrival of Hon'ble Judges of High Court of J&K
9:50 AM-9:55 AM	Arrival of Hon'ble Ms. Justice Gita Mittal, Chief Justice, High Court of J&K
9:55 AM-10:00 AM	Welcome of Hon'ble Dignitaries
10:00 AM-10:10 AM	Address by Hon'ble Mr. Justice Tashi Rabstan, Chairman, Mediation and Conciliation Committee, High Court of J&K
10:10AM-10:20AM	Inaugural Address by Hon'ble Ms. Justice Gita Mittal, Chief Justice, High Court of J&K
10:20AM-10:25AM	Vote of thanks by Ms. Bala Jyoti, Registrar Rules (Co-ordinator, Mediation and Conciliation Committee) High Court of J&K, Jammu.
10:25AM-11:00AM	Tea Break

Masalihat

WORKSHOP
ON
THE THEORY & PRACTICE OF MEDIATION
28-30 DECEMBER, 2019.

DAY-1 (SATURDAY) 28.12.2019

SESSION-I

RESOURCE PERSONS:

1. MR. J.P. SENGH, SENIOR ADVOCATE
2. MS. SADHANA RAMACHANDRAN, ADVOCATE
3. MS. VEENA RALLY, ADVOCATE
4. MS. MITALI GUPTA, ADVOCATE

11:00 AM-11:15 AM	WHY TRAINING
11:15 AM-12:15 PM	<ol style="list-style-type: none"> i. Mediation in India : DVD ii. ADR <p>In the context of Section 89 of the Code of Civil Procedure, 1908 and other provisions in various statutes</p>

SESSION-II

RESOURCE PERSONS:

1. MR. J.P. SENGH, SENIOR ADVOCATE
2. MS. SADHANA RAMACHANDRAN, ADVOCATE
3. MS. VEENA RALLY, ADVOCATE
4. MS. MITALI GUPTA, ADVOCATE

12:15 PM-1:15 PM	<p style="text-align: center;"><u>CONFLICT IN THE CONTEXT OF MEDIATION</u></p> <ol style="list-style-type: none"> (I) Understanding Conflict (II) Causes of Conflict (III) Conflict: Core, Spiral, Triangle & Cycle (IV) Addressing Conflict (V) Transforming Conflict
1:15 PM-2:00 PM	Lunch Break

SESSION-III

CHAired BY: HON'BLE MRS. JUSTICE SINDHU SHARMA, MEMBER, MEDIATION AND CONCILIATION
COMMITTEE, HIGH COURT OF J&K

RESOURCE PERSONS:

1. MR. J.P. SENGH, SENIOR ADVOCATE
2. MS. SADHANA RAMACHANDRAN, ADVOCATE
3. MS. VEENA RALLY, ADVOCATE
4. MS. MITALI GUPTA, ADVOCATE

2:05 PM-04:00 PM	<p><u>OVERVIEW OF DISPUTE RESOLUTION PROCESSES</u></p> <p>(I) Adversarial / Non-Adversarial</p> <p>(II) Arbitration / Conciliation / Mediation</p>
4:00 PM-4:15 PM	Tea Break

SESSION-IV

CHAired BY: HON'BLE MRS. JUSTICE SINDHU SHARMA, MEMBER, MEDIATION AND CONCILIATION
COMMITTEE, HIGH COURT OF J&K

RESOURCE PERSONS:

1. MR. J.P. SENGH, SENIOR ADVOCATE
2. MS. SADHANA RAMACHANDRAN, ADVOCATE
3. MS. VEENA RALLY, ADVOCATE
4. MS. MITALI GUPTA, ADVOCATE

04:15 PM-05:00 PM	<p><u>NEGOTIATION - MOTHER OF MEDIATION</u></p> <p>What is Negotiation?</p> <p>Why do we Negotiate?</p> <p>How do we Negotiate?</p> <p>Basic criteria in Negotiation</p> <p>Negotiating Styles</p> <p>Negotiation Role-Play and Debriefing</p>
05:00 PM-05:30 PM	<p><u>BARGAINING - MEDIATION IN ACTION</u></p> <p>i. Soft, Hard and Principled Bargaining</p> <p>ii. Positional Bargaining</p> <p>iii. Distributive Bargaining</p>

	iv. Interest-Based Bargaining v. Integrative Bargaining
--	--

DAY-2 (SUNDAY)29.12.2019

SESSION-V

**CHAired BY: HON'BLE MR. JUSTICE TASHI RABSTAN, CHAIRMAN, MEDIATION AND CONCILIATION
COMMITTEE, HIGH COURT OF J&K**

RESOURCE PERSONS:

1. MR. J.P. SENGH, SENIOR ADVOCATE
2. MS. SADHANA RAMACHANDRAN, ADVOCATE
3. MS. VEENA RALLY, ADVOCATE
4. MS. MITALI GUPTA, ADVOCATE

09:00 AM-11:00 AM	Interest-based bargaining exercise BATNA and WATNA Out- of- the- box thinking exercise
11:00 AM-11:10 AM	Tea Break

SESSION-VI

**CHAired BY: HON'BLE MR. JUSTICE TASHI RABSTAN, CHAIRMAN, MEDIATION AND CONCILIATION
COMMITTEE, HIGH COURT OF J&K**

RESOURCE PERSONS:

1. MR. J.P. SENGH, SENIOR ADVOCATE
2. MS. SADHANA RAMACHANDRAN, ADVOCATE
3. MS. VEENA RALLY, ADVOCATE
4. MS. MITALI GUPTA, ADVOCATE

11:10 AM-01:15 PM	<u>COMMUNICATION IN MEDIATION</u> Theory of Communication in Mediation Active Listening with Exercises Non-Verbal/Verbal/ Body Language (SOLE)
01:15 PM-2:00 PM	Lunch Break

SESSION-VII

**CHAired BY: HON'BLE MRS. JUSTICE SINDHU SHARMA, MEMBER, MEDIATION AND CONCILIATION
COMMITTEE, HIGH COURT OF J&K**

RESOURCE PERSONS:

1. MR. J.P. SENGH, SENIOR ADVOCATE
2. MS. SADHANA RAMACHANDRAN, ADVOCATE
3. MS. VEENA RALLY, ADVOCATE
4. MS. MITALI GUPTA, ADVOCATE

02:00 PM-03:00 PM	Philosophy of Mediation
03:00 PM-04:00 PM	Mediation Process
04:00-04:15 PM	Tea
04:15-05:30 PM	<p><u>Understanding the Mediation process</u></p> <p>(I) The Opening Statement and Ground Rules</p> <p>(II) Gathering Information</p> <p>(III) Problem Identification</p> <p>(IV) Generation and Evaluation of Options</p> <p>(V) Selection of Options</p> <p>(VI) Agreement or No Agreement</p> <p style="text-align: center;">(THROUGH ROLE PLAY)</p>

DAY-3 (MONDAY) 30.12.2019

SESSION-VIII

RESOURCE PERSONS:

1. MR. J.P. SENGH, SENIOR ADVOCATE
2. MS. SADHANA RAMACHANDRAN, ADVOCATE
3. MS. VEENA RALLY, ADVOCATE
4. MS. MITALI GUPTA, ADVOCATE

09:00 AM-10:00 AM	Revisiting process of mediation
10:00 AM-11:00 AM	Settlement Writing
11:00-11:10 AM	Tea
11:10 AM-12:30 PM	Mediation role play by participants
12:30 PM-01:20 PM	Open session/conclusion

VALEDICTORY SESSION

1:25 PM	Arrival of Dignitaries
1:25 PM – 1:30 PM	Welcome of the Dignitaries by Mr. M.K. Sharma, Member Secretary, JKSLSA
1:30PM – 1:40PM	Valedictory Address by Hon'ble Mr. Justice Rajesh Bindal, Executive Chairman, JKSLSA
1:40 PM- 1:45 PM	Presentation of Mementoes
1:45 PM- 1:55 PM	Vote of Thanks by Ms. Bala Jyoti, Registrar Rules (Co-ordinator, Mediation and Conciliation Committee, High Court of J&K, Jammu)
2:00 PM	Lunch